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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/511/IB/2018
NAME OF THE PETITIONER(S) : RAI ISPAT PVT LTD
UNDER SECTION : 10 RULE 7

S.No.	Name (in Capital)	Represented by	Signature
	Geehanjali T for Aiyar & Dolia	Corporate Applicant	Geehanjali T

ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner is directed to send notice to the respondent by way of paper
publication under Sec.35 of the NCLT Rules and file an affidavit in proof of the
same. Put up on 13.07.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)